

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3611
ANSWERED ON:15.12.2014
BOMB IN TRAIN
Jardosh Smt. Darshana Vikram

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have been receiving a number of hoax calls relating to bomb in various trains in the country and if so, the details thereof;
- (b) whether the Western Railways have recently received a hoax call bomb in a passenger train and if so, the details thereof; and
- (c) the steps taken by the Railways to curb such practices and punish the guilty persons?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 3611 BY SHRIMATI DARSHANA VIKRAM JARDOSH TO BE ANSWERED IN LOK SABHA ON 15.12.2014 REGARDING BOMB IN TRAIN.

(a): Yes, Madam. During the year 2012, 2013 and 2014 (upto November), a total of 22, 22 and 30 hoax calls respectively with respect to planting of bomb in trains have been received by the Indian Railways.

(b): Yes, Madam. 03 hoax calls regarding planting of bombs in passenger trains have been received recently by the Western Railway. The details of the incidents are as follows-

(i). On 20.05.2014 at about 15.20 hrs, an unknown call from mobile No. 919619440660 was received by Chief Public Relation Officer/Western Railway on his mobile NO. 9004477777 regarding planting of a bomb in Churchgate to Virar local train. On receipt of information, Railway Protection Force (RPF), Government Railway Police (GRP) and Dog squad checked all the local trains from 15.50 hrs to 18.30hrs leaving Churchgate, but no suspicious object was found. As it was a hoax call, GRP/Churchgate has registered a case vide No. 16/2014 u/s 182, 505 & 507 Indian Penal Code against the unknown caller.

(ii). On 07.07.2014 at about 23.24 hrs, a message was received by City Police Control Room /Mumbai from a person (Mobile No. 9575417256) who introduced himself as Prabhakar Sonu R/o- Amartekri, MIG Thana, Indore regarding planting of a bomb in rear coach of train No. 12466 (Indore-Jodhpur Express). On receipt of information, RPF, GRP and City Police checked the said coach of the train, but no explosive was found. The train was allowed to proceed to its destination. In this connection, a case vide CR No. 150/2014 u/s 177 Indian Penal Code and 66/1 of Information Technology Act, 2000 was registered against the unknown caller.

Subsequently, the person named Jitendra Jauhari, aged 20 years R/o Indore was traced and arrested by the Police. During interrogation, he confessed that he had made the hoax call in the name of Prabhakar Sonu.

(iii). On 11.08.2014 at about 22.00 hrs, GRP/Churchgate received an anonymous call on GRP Help Line No. 2503211753 regarding planting of a bomb in train No. 12932 (Ahmedabad-Mumbai Central). On receipt of information RPF, GRP and Dog squad checked the said train, but no explosive was found.

(c): The following steps are taken by the Railways to curb such practices:-

(i). Caller identification facility is provided on important telephones to identify the phone number of the caller.

(ii). Whenever a threat call is received by the Railways, the number is noted through Caller-ID and the matter is referred to concerned police authorities for investigation and prosecution of offender as per law. Railway authorities also proactively assist the police in this effort.